

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 1337 of 2019

Jagnarayan Pandey.Petitioner

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Rajesh Kumar, Advocate.

For the Respondents : Mr. Rahul Dev, A.C. to S.C. (L & C) III.

07/ 25.03.2021

Learned Counsel for the petitioner seeks permission to withdraw

I.A.No. 5844 of 2020 with a liberty to file appropriate Interlocutory Application
before the Court.

Permission is accorded.

Accordingly, I.A.No.5844 of 2020 is dismissed as withdrawn.

[Dr. S.N.Pathak, J.]

P.K.S.